

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(26)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/1/2016
NAME OF THE PETITIONER(S) : Shankar Sundaram
NAME OF THE RESPONDENT(S) : M/s Amalgamations Private Limited & 22 Others
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

K. RAVI
R. MURUGAN
AYSHWARYA R.

For M/s. Rugam & Arya
Counsel for Petitioner

Rmugan

R. MURARI
THIRYAMBAK KANNAN

Sr. Adv. } for R 24-26
Adv. } *M*

Krishna Srinivasan
Geetha Aza
Dwarakath. P.

For S. Ramasubramanian
& Associates.
Counsel for Respondent Nos.
1, 3, 4, 6, 7, 8, 9, 10, 11,
13 & 16

SR

ORDER

Counsels for both the parties are present. Counsel for the Petitioner has completed the final arguments. Matter is posted for arguments of the Respondent. Put up on **23.02.2018 at 10.30 A.M.**

scr
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk